

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/157/ (IB)/2017  
NAME OF THE PETITIONER(S) : J. PRAKASH CHAND  
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SAMARSHAH

Advocate

*[Signature]*

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to cause private notice on the respondents by speed post and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Counsel for petitioner is directed to file an affidavit and also the bank statement as per Sec.9(3) (b) &(c) of IB Code, 2016. Put up on **17.07.2017 at 2.30 P.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)

bc